

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 279 of 2016 &
IA No. 576 of 2016**

Dated: 21st September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Ms. Divya Chaturvedi for R-2 & 3
Mr. Mridul Chakravarty
Mr. Pallav Mongia
Mr. Pankaj for R-4

ORDER

Learned counsel for respondent No.4 seeks three weeks more time to file reply. He may take steps to file the same on or before 13.10.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on **23.11.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**